

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 3598 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 7th March, 2020

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

| Sl. No. | Name of the Judicial Magistrate First Class | Present place of posting | Civil District |
|---------|---------------------------------------------|--------------------------|----------------------|
| 1 | Ku. Shweta Mishra, J.M.F.C., Bemetara | Bemetara | Bemetara |
| 2 | Ku. Ranju Vaishnav, J.M.F.C., Ambikapur | Ambikapur | Surguja at Ambikapur |
| 3 | Ku. Gayatri Sai, J.M.F.C., Ambikapur | Ambikapur | Surguja at Ambikapur |
| 4 | Shri Nilesh Jagdalla, J.M.F.C., Ambikapur | Ambikapur | Surguja at Ambikapur |

BY ORDER OF THE HIGH COURT


7.3.20

(Neelam Chand Sankhla)
Registrar General

Endt. No. 3599 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 7th March, 2020

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Bemetara/ Surguja at Ambikapur** *for information and necessary action.*
- 5) The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*

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- 6) The Additional Registrar (Judicial/Classification/Administration/ D.E.& E.) High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 10) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 11) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 12) (1) Ku. Shweta Mishra, J.M.F.C., Bemetara, (2) Ku. Ranju Vaishnav, J.M.F.C., Ambikapur, (3) Ku. Gayatri Sai, J.M.F.C., Ambikapur, (4) Shri Nilesh Jagdalla, J.M.F.C., Ambikapur, *for information and necessary action.*
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 15) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


7.3.20

(Neelam Chand Sankhla)
Registrar General